

(SHRI JAGDISH TYTLER) : (a) No, Sir. No such package tour is contemplated at present.

(b) and (c) Do not arise.

Jumbo Jet Affected by Bird Hit

659. SHRI V. SOBHANADREESWARA
RAO :

SHRI M. RAGHUMA REDDY :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to be Press report appearing in Hindustan Times dated 12 September, 1985 wherein it has been stated that an Air India Jumbo Jet carrying 299 passengers on scheduled flight to Bombay and Rome had a narrow escape when one of its engines was affected by a bird-hit just before the take off ; and

(b) if so, the details thereof and the remedial steps taken by the Government of India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Yes Sir. While on its take-off run at Delhi airport on a scheduled flight to Rome on 11-9-1985 at approximately 0700 hours IST, one engine of Air India's B-747 Jumbo Jet failed. The pilot aborted the take-off and the aircraft was taken to the parking bay. An examination revealed that the engine had been hit by a vulture. During the taxiing, some tyres also got deflated. All the passengers and the crew were safe.

Various measures such as cutting of grass around the runway strips and spraying of insecticides, use of incinerators for burning garbage, shooting, of birds at airports, installation of sodium vapour lights on the operational area and airfields, and enforcement of provisions of Rule 81-B of the Aircraft Rules, 1937 are being adopted. Clearance of slums around airports, creating public awareness regarding environments cleanliness around airfields through various publicity media is also in hand. Constant vigil is being maintained to prevent clandestine slaughter of animals, setting up of unauthorised meat and fish

shops, butcheries etc. within a radius of 10 kilometres around airfields to prevent concentration of birds near airports.

Inquiry into Kanishka Crash

660. SHRI DHARAM PAL SINGH
MALIK :
SHRI MANIK REDDY :
SHRI R.M. BHOYE :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the Inquiry Commission set up to inquire into the causes of Kanishka air crash on 23 June, 1985 killing all the 329 passengers on board has since submitted its report to Government ;

(b) if not, the reasons for the delay ; and

(c) the time by which the report is likely to be submitted to Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No Sir.

(b) and (c) As per the notification of appointment, the Court investigating the Kanishka crash has been asked to furnish its report to the Government by 31 December, 1985.

Standing Committee of Ministers to Formulate Policy for Family Planning

661. SHRI YASHWANTRAO
GADAKH PATIL :
(SHRI R. M. BHOYE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have set up a Standing Committee of Ministers to formulate policy for Family Planning ;

(b) if so, what is its composition and approach to the Family Planning programme;

(c) whether State Governments will be associated with the formulation of programmes; and